

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:418
ANSWERED ON:09.08.2012
PMGSY IN CHHATTISGARH
Patle Kamla Devi

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocation of funds made by the Union Government for the State of Chhattisgarh for the seventh and eighth phase of Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether the Union Government has released the allocated amount for the seventh and eighth phases;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the time by which the remaining funds would be released to Chhattisgarh under PMGSY?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (d): The funds for the projects sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) are made available to the State Rural Road Development Agencies (SRRDAs) in the States based upon their demand, absorption capacity, works undertaken and fulfilling of certain conditions laid down in the Programme Guidelines for release of funds. Till 31st May, 2012, against the sanction of road works costing Rs. 6,966 crore, the Ministry had released Rs.5,659 crore to the State. Against these sanctions, the State had spent Rs. 4,866 crore. Accordingly, Rs.793 crore was still available with the State.